

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 01
62/224/PB/2022

IN THE MATTER OF:

Union of India, MCA Through Regional
Director (Northern Region)

.... Petitioner

v.

Carnoustie Management (I) Pvt. Ltd.

.... Respondent

Order under Section 224 (5)

Order delivered on 18.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH KUMAR SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE AND VC)

PRESENT:-

ORDER

Re-notified to 25.07.2024.

18.07.2024
Ritu Sharma

-sd-
(KAMAL SULTANPURI)
JOINT REGISTRAR